

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATHI BENCH**

PRESENT: HON'BLE JANAB MOHAMMED AJMAL - MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.02.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 168/9/HDB/2018
NAME OF THE COMPANY	Citly Foods Ltd
NAME OF THE PETITIONER(S)	Narayan Industries
NAME OF THE RESPONDENT(S)	Citly Foods Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

No representation for either side. CP is posted for hearing. The same is accordingly dismissed for default.

sd/r

MEMBER JUDICIAL

GS